

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 24.06.2020 (WEDNESDAY)**

**COURT – II (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon’ble Mr. Justice A.I.S. Cheema, Member (Judicial), Hon’ble Mr. Justice Venugopal M., Member (Judicial) and Hon’ble Mr. Kanthi Narahari, Member (Technical)**

## **For Orders**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App (AT) (Ins) No. 1462 of 2019	Prakash Kalash Vs. Apeejay Surrendra Park Hotels Ltd. & Anr.	Krishna Mohan K. Menon	Vijay Kandel-R1 Rakesh Wadhwa-R2

## **For Admission (After Notice)**

<b>2.</b>	Comp. App. (AT) (Ins) No. 1094 & 1140 of 2019	BCIL Yelahanka Projects LLP. Vs. Amit Chandrakant Shah & Ors.	Gautam Singh	Anjali Sharma-R1 Aanchal Tikmani- R2 to R4
<b>3.</b>	Comp. App. (AT) (Ins) No. 111 of 2020	Rita Kapur Vs. Invest Care Real Estate LLP & Ors.	Ranvir Singh	Vivek Sinha
<b>4.</b>	Comp. App. (AT) (Ins) No. 369 of 2020	Manipal Media Network Ltd. Vs. Vishwakshara Media Pvt Ltd.	Gautam Singh	
<b>5.</b>	Comp. App. (AT) (Ins) No. 376 of 2020	Dhananjay Krishnanath Gaikwad Vs. ICICI Bank Ltd & Anr.	Aaditya A. Pande	
<b>6.</b>	Comp. App. (AT) No.34 of 2020	Anjana Sanghi & Ors. Vs. Gireesh Kumar Sanghi & Ors.	Anirudh Wadhwa	Yogesh Jagia
<b>7.</b>	Comp. App. (AT) No. 48 of 2020	N. Sekhar Reddy & Anr. Vs. Telangana Family Club & Resorts Pvt. Ltd. & Ors.	E.V. Venugopal	Divyanshu Rai-R1,6 & 7

**12:00 Noon**

**In the Court of Hon'ble Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Mr. Kanthi Narahari, Member (Technical)**

**For Hearing**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App (AT) (Ins) No. 1420 of 2019 <b>Part Heard</b>	Karan Gambhir Vs. Sajeve Bhushan Deora & Ors. <b>With</b>	Karan Gandhi	Rudreshwar Singh- R1 Sumesh Dhawan-R2 Rakesh Kumar-R3,4
<b>2.</b>	Comp. App. (AT) (Ins) No. 1430 of 2019 <b>Part Heard</b>	DD Real Estate Pvt. Ltd. Vs. Sajeve Bhushan Deora & Ors. Liquidator for Forgings Pvt. Ltd.	Akshay Ringe	Akshay Ringe

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**By the order of Hon'ble Acting Chairperson**

**-sd/-**

**Registrar**